Appendices (Hindi and English versions) of the Committee for Promotion of Urdu. [Placed in Library. See No. LT-3254/79].

NOTIFICATIONS UNDER INDUSTRIES
(DEVELOPMENT AND REGULATION) ACT,
1951, AND REVIEWS ON AND ANNUAL
REPORTS OF SCOOTERS INDIA LTD.,
LUCKNOW FOR 1977-78, BHARAT PUMPS
AND COMPRESSORS LTD., NAINI (ALLAHABAD) FOR 1977-78 AND BHARAT
HEAVY PLATE AND VESSELS LTD.
VISAKHAPATNAM FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—
  - (i) S.O. 734(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Bombay unit of Messrs Hind Cycles Limited, Bombay, [Placed in Library. See No. LT-3255/79].
  - (ii) S.O. 735(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Ghaziabad unit of Messers Hind Cycles Limited, Bombay. [Placed in Library. See No. LT-3255/79].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (a) (i) Review by the Government on the working of the Scooters India Limited, Lucknow, for the year 1977-78.

- (ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3256/79].
- (b) (i) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78.
- (ii) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3257/79].
- (c) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam for the year 1977-78.
- (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. 3258/79].

Notifications under All India Services Act, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The All India Services (Provident Fund) Amendment Rules, 1978, published in Notifications No. GSR 149 in Gazette of India dated the 16th December, 1978.

- (2) The All India Services (Provident Fund) Second Amendment Rules, 1978, published in Notifications No. G.S.R. 1492 in Gazette of India dated the 16th December, 1978.
- (3) The All India Services (Discipline and Appeal) Amendment Rules, 1979, published in Notifications No. G.S.R. 73 in Gazette of India dated the 20th January, 1979. [Placed in Library. See No. LT-3259/79].

12.05 hrs.

## ARREST OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 20th February, 1979, from the Senior Superintendent of Police, Jammu, to-day:

"Shri Baldev Singh Jasrotia, Member of Parliament, arrested today at Jammu, under sections 107/ 151, Cr. P. C., and remanded to judicial lock up under orders of Executive Magistrate."

## RE: CIRCULATION OF HINDI VER-SION OF REPORTS RECEIVED FROM MINISTRIES

MR. SPEAKER: Now, Calling Attention. Mr. Pradyumna Bal. (Interteruptions).

भी भनी राम बागड़ी (मयुरा) अध्यक्ष महोदय
मेरा ध्वादन्ट आक आर्डर है । मेरा व्यवस्था का प्रश्न
यह है कि बाइना और वियतनाम के बारे में जो रपट
हमारे पास घटल विहारी वाजपेयी जो की तरफ से भेजी
गई है, वह निर्फ अंग्रेजी भावा में सेजी गई है। यह अन्याय
वेरदाश्त नहीं किया जायना . . . (व्यवधान) . . . यह
ग्रंथेजी में मेरे पास पहुंची है, मैं इस को बड़ा धन्याय
समझता हूं। धाज हर बात को धाप लोग मजाक में उड़ा
देते हैं—दस का यह मतलब नहीं है कि हिन्दी भाषा को
खन्म करते चले जायें। अंग्रेजी को इस देश से जात।
है, हिन्दी को धाना है—इस तरह के व्यवहार का क्या
सनलब है ? एक तरफ घटल विहारी जी कहते हैं
कि हम दस को धन्तरांव्यीय भाषा बनायेंने, लेकिन
हमरी तरफ लोक सभा के सबस्यों को, मेरे जैसे सदस्यों

को रपट सिर्फ अंग्रेजी में दे रहे हैं, उस के साथ उस का हिन्दी अनुवाद नहीं है . . . . . .

MR. SPEAKER: I think Government should have done this.

विदेश मंत्री (श्री भ्रटल बिहारी वाजपेयी) : दोनों भाषाभ्रों में रिपोर्ट तैयार है, शायद उस का वितरण करने में देरी हुई होगी......(ब्यवधान).....

भी मनो राम बागड़ी : प्रध्यक्ष महोदय . . . . . .

MR. SPEAKER: Please hear me. The hon. Minister said that there was some delay in the distribution of it. That is not correct. The Office tells me that you have not supplied them with the Hindi copies.

भी मनी राम बागड़ी: मैं राष्ट्र भाषा का अपमान कर्त्रड वरदाण्त नहीं कर मकता । आप अपनी अंग्रेडी की कापी को रखिये ।

भी राज नारायण (रायबरेली) मेरा एक निवेदन
हैं। मैं जानना चाहता हूं कि क्या ग्राप संविधान के
अनुकृल संसद को चलाना चाहते हैं या किसी मिनिस्टर
की सूड्टबिल पर इसे चलाना चाहते हैं। ग्रगर मिनिस्टर
की सूड्टबिल पर चलेगा, तो हम इस को चलने नहीं देंगे।
अगर संविधान के ग्रनुकृल चलेगा, तो ग्ररसक चलना
चाहिए ग्रीर उस में हमारी पूरी सहायता रहेगी।

SHRI C. N. VISVANATHAN (Tirup-pattur): In all the languages, not only in English. It should be given in all the languages—not only in English.

श्री राज नारायण: इम तरह से हम हाऊस नहीं चलने देंगे। जब तक हिन्दी रपट नहीं श्राएगी, हाऊस नहीं चलेगा। मखाक कर दिया श्राप ने ... (श्रवचान) ..... संविधान की रक्षा हो। मखाक कर दिया। हिन्दी मेन भाषा है। हिन्दी श्राफिशियल भाषा है। .....(श्यवधान)... श्राप ने श्रेग्रेजी को रानी बनाया दिया श्रीर हिन्दी को नौकरानी।

SHRI SHAYMNANDAN MISHRA (Begusarai): May I seek a clarification from the Chair on this point?

What is the practice in your office, when the office receives the Hindi version? In such matters, does not the office try to ensure conformity with the Constitution? (Interruptions) Sir, my question is this. When your office receives only an English copy, in order to ensure conformity with the